

1	2	3	4	5	6	7	8
15. Sikkim . . . . .		Nil	Nil	1	1	Nil	4
16. Tamil Nadu . . . . .		2	Nil	Nil	Nil	Nil	1
17. West Bengal . . . . .		Nil	1	Nil	Nil	1	1
18. Dadra & Nagar Haveli		1	Nil	Nil	Nil	Nil	Nil
19. Daman & Diu . . . . .		Nil	Nil	Nil	Nil	1	Nil
TOTAL . . . . .		119	84	96	51	120	70

NOTE : Information in respect of other States/UTs is NIL.

[English]

**Swimming Pool run by NDMC**

838. **Shri Dau Dayal Joshi** : Will the Minister of Human Resource Development be pleased to state :

(a) whether swimming pools are being run by NDMC in the Capital ;

(b) if so, the total number of pools, number of coaches and other staff employed in each pool ;

(c) the steps taken to ensure that the pool water is not polluted and is fit for swimming;

(d) the total number of men and women availing this facility :

(e) whether there are separate shifts for women in all the pools : if so, the details thereof ; and

(f) if not, the steps taken to start separate shifts for women ?

**The Minister of State in the Ministry of Human Resource Development (Department of Youth Affairs and Sports and the Department of Women and Child Development) (Km. Mamata Banerjee)** : (a) Yes, Sir.

(b) NDMC is running 5 swimming pools in the capital within its jurisdiction. NDMC has employed 74 workers including 16 coaches for running these pools.

(c) NDMC has installed a filtration plant at each of these swimming pools. The necessary chemicals and

chlorine gas etc. are also poured and mixed in water to keep it clean and un-polluted

(d) A total number of 1800 persons are availing this facility daily, which include 50 women/girls, who avail this facility in a separate shift at Talkatora Swimming Pool.

(e) The facility of separate shift for women is presently available at Talkatora Swimming Pool only.

(f) Separate shifts in other swimming pools being run by NDMC can also be provided by them if there are adequate number of women/girls who ask for it.

[Translation]

**Coaching Institutions for SCs/STs at District Level**

839. **Shri Ram Narain Berwa** : Will the Minister of Welfare be pleased to state :

(a) whether Government are aware that coaching institutions for providing coaching to candidates belonging to Scheduled Castes and Scheduled Tribes for Civil Services, Banking services and State Administrative Services are functioning only in the State capitals ; and

(b) whether the Government propose to set up these coaching institutions at district level also so that the candidates from rural areas can be benefitted therefrom ?

**The Minister of Welfare (Shri Sitaram Kesri)** : (a) Pre-examination training centres for providing coaching to SC and ST candidates for Civil Services, State Services and Banking services etc. have been set up in various parts of the country including all State capitals.

(b) The centres are set up at places proposed by the State Governments/U.T. Admas.

[English]

### Import of Post Operative Equipments

840. **Shri M. V. Chandrashekara Murthy** : Will the Minister of Health and Family Welfare be pleased to state :

(a) whether the Union Government have identified some modern and sophisticated post-operative equipments for rendering treatment in different hospitals in the country;

(b) whether these equipments are mostly available in developed countries;

(c) if so, whether the Government propose to import these equipments; and

(d) if so, the details thereof ?

**The Minister of State in the Ministry of Health and Family Welfare (Shrimati D. K. Thara Devi Siddhartha)** : (a) Union Government has not made any separate identification of sophisticated post operative equipments for use in Union Government hospitals.

(b) to (d) Does not arise.

### P.F. Account of Scooter's India Ltd.

841. **Shri M. V. Chandrashekara Murthy** : Will the Minister of Labour be pleased to state :

(a) whether the Provident Fund Account of the employees of the Scooter's India Limited, public sector company are in arrears due to want of deposits of employees and employer's contribution;

(b) if so, the efforts being made to update the accounts; and

(c) the facts and details thereof ?

**The Minister of State in the Ministry of Labour (Shri K. Ramamurthy)** : (a) No, Sir.

(b) and (c) Do not arise.

### Evening Colleges in Delhi

842. **Dr. Krupasindhu Bhoi** : Will the Minister of Human Resource Development be pleased to state :

(a) whether imparting education to the employed persons is the main objective behind opening of evening colleges in Delhi;

(b) whether Government are also aware of the hardships being faced by such employed persons in attending the evening colleges in time after office hours; and

(c) if so, the timings being observed in Evening Colleges of Delhi and the steps taken to review the situation ?

**The Minister of Human Resource Development (Shri Arjun Singh)** : (a) According to the information furnished by the University of Delhi, the initial objective of opening Evening Colleges in Delhi was mainly to cater to the requirements of working people. However, to relieve the increasing pressure of admissions in Day Colleges, the University permitted Evening Colleges to admit students who are not employed.

(b) and (c) According to information furnished by the University of Delhi the timings being observed by Evening Colleges in Delhi are not uniform. Classes commence between 2.15-5.30 p.m. in different Colleges and continue upto 7.15-9.30 p.m. The University has informed that no complaint has been received regarding alleged hardships being faced by employed persons in attending Evening Colleges. The University has further stated that employed persons can also seek admission to the Non-Collegiate